

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 2751-2752/2020

(Arising out of impugned final judgment and order dated 17-10-2019 in CRLA No. 715/1983 17-10-2019 in CRLA No. 605/1983 passed by the High Court Of Judicature At Allahabad)

CHANDRAPAL & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 53070/2020 - EXEMPTION FROM FILING AFFIDAVIT

IA No. 11476/2020 - EXEMPTION FROM FILING O.T.

IA No. 53067/2020 - EXEMPTION FROM FILING O.T.)

Date : 19-06-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT

HON'BLE MR. JUSTICE VINEET SARAN

For Petitioner(s) Mr. Kapil Kaushik, Adv.
Mr. Roopansh Purohit, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

To be listed in the second week of July, 2020.

(INDU MARWAH)
COURT MASTER (SH)

(PRADEEP KUMAR)
BRANCH OFFICER